

(22)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/535/ (IB)/2017  
NAME OF THE PETITIONER(S) : PUNJ LLOYD LIMITED  
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	<del>R. VENKATARAMAN</del> Advocate	<del>Representation</del>	<del>[Signature]</del>
	R. Venkatavaradan Chandramouli Prabhakar	Counsel for Applicant/ Operational Creditor	[Signature] Chandramouli

**ORDER**

Counsel for the Petitioner present. Being the Operation Creditor, he has filed this Petition under Section 9 of the I&B Code, 2016 and fulfilled all the formalities. He has also served the copy of the Petition on the Corporate Debtor and the proof of the same is also filed by way of an affidavit confirming that the same has been delivered to the Corporate Debtor. It is on record that the other Petitions are also pending against the same Corporate Debtor before this Bench which are fixed for hearing on 25.7.2017. Put up this case on 25.7.2017 at 10.30.A.M.

*S. Vijayaraghavan*  
(S. Vijayaraghavan)  
Member (Technical)

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)